

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/369(KB)2020  
IA(I.B.C)/1647(KB)2023, IVN.P (IBC)/32(KB)2023, IVN.P (IBC)/25(KB)2022, IA(I.B.C)/332(KB)2024,  
IVN.P (IBC)/30(KB)2023, IA(I.B.C)/673(KB)2023, CONT.A. (IBC)/4(KB)2023, IVN.P (IBC)/31(KB)2023,  
IVN.P (IBC)/33(KB)2023, IA(I.B.C)/711(KB)2023, IVN.P (IBC)/40(KB)2023, IVN.P (IBC)/35(KB)2023,  
IA(I.B.C)/765(KB)2023, IA(I.B.C)/545(KB)2023, IA(I.B.C)/572(KB)2023, IA(I.B.C)/799(KB)2023,  
IA(I.B.C)/541(KB)2023, IVN.P (IBC)/28(KB)2022, IA(I.B.C)/1060(KB)2023, CONT.A. (IBC)/3(KB)2023,  
IA(I.B.C)/576(KB)2023, IA(I.B.C)/1685(KB)2022, IA(I.B.C)/540(KB)2023, IA(I.B.C)/968(KB)2023,  
IVN.P (IBC)/12(KB)2023, IA(I.B.C)/539(KB)2023, IA(I.B.C)/598(KB)2023, IA(I.B.C)/639(KB)2023,  
IA(I.B.C)/839(KB)2023, IA(I.B.C)/573(KB)2023, IVN.P (IBC)/18(KB)2022, IVN.P (IBC)/26(KB)2022,  
IA(I.B.C)/1179(KB)2022, IA(I.B.C)/1401(KB)2022, IVN.P (IBC)/24(KB)2022, IVN.P (IBC)/9(KB)2024,  
IVN.P (IBC)/11(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>DBS BANK LTD. VS HINDUSTHAN NATIONAL GLASS &amp; INDUSTRIES LTD.</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Mr.Deepanjan Dutta Roy, Adv. ] For the CoC  
Ms.Sanjana Jha,Adv. ]  
  
Mr.A Sinha, Adv. ] For ERNST Ltd.  
Mr.Subhasis Dey,Adv. ]  
Mr.Victor Mukherjee,Adv. ]  
  
Mr.Surya Prasad Chattopadhyay,Adv. ] For R.K.Enterprise in IA 332/2024  
Mr.Mohan Lall Banerjee, Adv. ]  
Mr.Arjun Samanta, Adv. ]  
Mr.Ankit Chatterjee, Adv. ]  
  
Mr.Rishav Banerjee, Adv. ] For Respondent No.4 in IA 1179/2022  
Mr.Rajarshi Banerjee,Adv. ]  
  
Mr.Ratnanko Banerjee,Sr.Adv. ] In IA 24,25,28 & 30 of 2023  
Mr.Joy Saha, Sr.Adv. ]  
Mr.Shaunak Mitra,Adv. ]  
Mr.Arik Banerjee, Adv. ]  
Mr.Aman Agarwal, Adv. ]  
Mr.P.Chakraborty,Adv. ]

Mr.S.N.Mookherjee, Sr.Adv.	] In IVN 9 & 11 of 2024
Mr.Ratnanko Banerjee, Sr.Adv.	]
Mr.Joy Saha, Sr.Adv.	]
Mr.Shaunak Mitra,Adv.	]
Mr.Awedesh Kr. Rai, Adv.	]
N.Hussain, Adv.	]
Ms.Kiran Sharma,Adv.	] For Independent Sugar( Unsuccessful RA)
Mr.Debomita Sadhu, Adv.	]
Mr.Abhrajit Mitra, Sr.Adv.	] For RP
Mr.Jishnu Chowdhury,Adv.	]
Mr.Vikram Wadehra, Adv.	]
Ms.Aasia Hassan, Adv.	]
Mr.Pathik Choudhury,Adv.	]
Mr.Mayukh Roy, Adv.	]
Ms.Manju Bhuteria, Adv.	] For the Respondent No.3 in IA 1179/2022
Ms.Rajshree Kajaria, Adv.	]
Ms.Arundhati Barman,Adv.	]
Ms.V.Kedia,Adv.	]
Mr.Sanjeev Sharma, Adv.	] For Special Resolution Applicant
Mr.Dwaipajan Basu Mallick,Adv.	]
Ms. Saniya Saud, Adv.	]
Ms.Threcy Lawarence,Adv.	]
Ms. Vaishali Goal,Adv.	]
Ms.Sweta Chakraborty,Adv.	]
Ms.Jhuma Sen,Adv.	] For the Applicant in IA 1639/2023
Mr.Dinesh Vishwakarma,Adv.	]
Ms.Arпита de,Adv.	]

## O R D E R

1. Ld. Sr.Counsel/Counsel for the parties present.
2. **IVN.P (IBC)/11(KB)2024-**
  - i. Notice accepted by the Ld. Counsel for the RP.
  - ii. RP may file its response within a period of two weeks.
  - iii. Ld.Sr. Counsel appearing for the RP states that Progress Report will be filed with the Registry during course of the day.
3. Post the matter along with other IAs before the Regular Bench on **08/05/2024**.

**D.Arvind**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**